## National Company Law Tribunal

## Allahabad Bench

CP NO. (18)/132/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Assest Reconstruction Company (India) Ut.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of ILB code, 2016.

Representation

SL. NO. Name Designation Representation

1. S.K. Toripalliu Adv. Refitioner & Petitioner & DESIGNATION

2. ABBRISHER MISHM

3. MR. ARUN SAXENA ADV & Corporate Debtor Nalini

## CP No. (IB) 132/ALD/2017

Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)